

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Post and Telegraph Employees

1393. Shri Tangamani: Will the Minister of Transport and Communications be pleased to state:

(a) whether there are large number of employees of Post and Telegraph in Madras Circle and Civil Aviation in Madras still under suspension or discharged;

(b) if so, the reasons for the same;

(c) how many such instances are there; and

(d) what steps will be taken for restoring normalcy in Madras area?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (c). Number of employees of Posts and Telegraphs Department in Madras Circle and Civil Aviation Department in Madras region:—

(i) Under suspension :	
P. & T. Department	5
Civil Aviation Department	7
(ii) Discharged/removed from service:	
P. & T. Department	26
Civil Aviation Department	1

(b) and (d). In all only five employees in the Posts and Telegraphs Department and seven in the Civil Aviation Department are under suspension. The disciplinary proceedings against them, which are in progress, will be expedited. Both the Posts and Telegraphs and the Civil Aviation Departments in the Madras region have been working normally after the strike.

Railway co-operative Societies

1394. Shri Subiman Ghose: Will the Minister of Railways be pleased to state:

(a) whether any Canteens or Tea Stalls are being managed and run by

Railway Co-operative Societies anywhere on Eastern Railway;

(b) if not, the reasons therefor; and

(c) whether these Co-operative Societies were given such offer of management and running?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Canteens or Stalls managed by railway employees consumer co-operative societies for the benefit of railway employees working at the stations exist at 9 stations on the Eastern Railway.

(b) & (c) Railway Administrations have instructions to award on a preferential basis catering/vending contracts at one or two stations as an experimental measure to registered co-operative societies of actual workers i.e. vendors, cooks etc. The E. Ry. administration have stated that such contracts could not be allotted on their Railway as no application was received by them from co-operative societies of the type referred to.

Anti-Sea Erosion in Maharashtra

1395. Shri Assar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Maharashtra State Government have submitted a plan for anti-sea erosion works to be undertaken;

(b) if so, the details thereof;

(c) whether the Government of India have accepted the proposals; and

(d) the total amount sanctioned by the Government of India in 1958-59 and 1959-60?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) and (c). Do not arise.

(d) Nil.

Bridge over Girana River

1396. Shri Yadav Narayan Jadhav: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the bridge on the river Girana on the

Bombay-Agra Road on the National Highway located near Malegaon City in the district of Nasik, Maharashtra State, has become unsafe due to some breaches in the pillars;

(b) if so, what efforts are being made to reconstruct the bridge;

(c) whether it will be constructed with two lanes traffic; and

(d) if so, when the work of the construction will be taken up?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir; the bridge is in good condition.

(b) to (d). Do not arise.

Ad-Hoc Tribunal

1397. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether any decision has been taken by Government in the matter of accepting the award of Justice Shankar Saran Tribunal in toto; and

(b) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The recommendations of the Tribunal are still under consideration along with the Pay Commission's Report.

Vigilance Organisation in Railways

1398. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether the Vigilance Organisation in Railways is a permanent organisation; and

(b) if so, what are the rules prescribed for recruiting the personnel to the above Organisation?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Posts in the Vigilance Organisation are filled by deputing suitable Railway Staff and also Police personnel from the States. No direct recruitments are made to this Branch.

Street Lights on Ring Road, New Delhi

1399. Shrimati Sucheta Kripalani: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that no street lights exist on Ring Road, New Delhi, between Safdarjang Hospital and Dhaula Kuan;

(b) if so, what steps are being taken to provide these and how long will it take; and

(c) whether it is also a fact that there are no red light signals at the traffic islands on Ring Road?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (c). Yes. The Ring Road which is intended for fast moving through traffic does not need street lighting for that traffic;

(b) Service roads are to be constructed on either side of the Ring Road and they will be lighted. The need for early construction of the service roads has been brought to the notice of the Ministry of Works, Housing and Supply and the Delhi Municipal Corporation. It cannot however, be said how long will it take to complete this work.

Non-Ferrous Scrap on Railways

1400. Shri A. K. Gopalan: Will the Minister of Railways be pleased to state the quantity of non-ferrous metal scrap sold during 1959-60?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The quantity of non-ferrous metal scrap sold during 1959-60 is approximately 877.3 tons.

R. M. S. Headquarters at Silchar

1401. Shri P. C. Borraah: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the headquarters of the Railway Mail